

NAME OF CORPOATE DEBTOR : **M/S JTPL PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **15TH APRIL 2024**

LIST OF CREDITORS AS ON : **1ST JULY, 2024**

**LIST OF UNSECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)**

**( AMOUNT IN Rs )**

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %					
1	Mr. Dinesh Rana	30.04.2024	48,14,363	-	-	-	-	-	-	-	-	-	48,14,363	The Claim is under verification for want of information from the claimant.
2	Mr. Sukhjinder Singh Randhawa	30.04.2024	-	-	-	-	-	-	-	-	-	-	-	The Claim is under verification for want of information from the claimant.
3	Ms. Girija Kaul	30.04.2024	-	-	-	-	-	-	-	-	-	-	-	The Claim is under verification for want of information from the claimant.
4	Mr. Ranbir Singh	30.04.2024	Approx Rs 55 Lakh	-	-	-	-	-	-	-	-	-	Approx Rs 55 Lakh	The Claim is under verification for want of information from the claimant.
5	Mr. Kulbir Kaur Virk and Manjit Singh	01.05.2024	-	-	-	-	-	-	-	-	-	-	-	The Claim is under verification for want of information from the claimant.
6	Mr. Sanjeev Khemani & Ms. Ruchi Mathur	22.05.2024	7,17,516.8	-	-	-	-	-	-	-	-	-	7,17,516.8	The Claim is under verification for want of information from the claimant.
7	Mr. Naresh Thakur & Ms.Sunita Thakur (Sunita Devi)	03.06.2024	38,61,365	-	-	-	-	-	-	-	-	-	38,61,365	The Claim is under verification for want of information from the claimant.
8	Mr. Nitin Verma	03.06.2024	-	-	-	-	-	-	-	-	-	-	-	The Claim is under verification for want of information from the claimant.
9	Ms.Anju Gupta & Mr. Bhavnesh K Gupta	14.06.2024	-	-	-	-	-	-	-	-	-	-	-	The Claim is under verification for want of information from the claimant.
10	Mr. Vishav Sandhu & Ms. Gurbinder kaur	05.06.2024	21,50,990	-	-	-	-	-	-	-	-	-	21,50,990	The Claim is under verification for want of information from the claimant.
11	Mr. Jatinder Singh and Ms. Ravinder Kaur	25.06.2024	31,80,360	-	-	-	-	-	-	-	-	-	31,80,360	The Claim is under verification for want of information from the claimant.
12	Mr. Sachin Lahoti & Ms. Mansi Lahoti	25.06.2024	40,97,296	-	-	-	-	-	-	-	-	-	40,97,296	The Claim is under verification for want of information from the claimant.
13	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	-	45,00,000.00	
14	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	-	45,00,000.00	
15	Universal Infrastructure Company Private Limited	19.06.2024	45,00,000.00	-	-	-	-	-	-	-	-	-	45,00,000.00	
16	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
17	Universal Infrastructure Company Private Limited	19.06.2024	43,10,000.00	-	-	-	-	-	-	-	-	-	43,10,000.00	
18	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
19	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
20	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
21	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	

NAME OF CORPOATE DEBTOR : **M/S JTPL PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **15TH APRIL 2024**

LIST OF CREDITORS AS ON : **1ST JULY, 2024**

**LIST OF UNSECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)**

**( AMOUNT IN Rs )**

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %					
22	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	The claimant earlier claimed as operational creditor and filed Form B, however, through email dated 21.06.2024 submitted that the claim was made under the wrong head and the claimant revised the claim and filed 27 nos of claim in Form-CA for seeking registration of plots. RP has raised certain queries to the claimant and the claim is under verification for want of information.
23	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
24	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
25	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
26	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
27	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
28	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
29	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
30	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
31	Universal Infrastructure Company Private Limited	19.06.2024	42,70,300.00	-	-	-	-	-	-	-	-	-	42,70,300.00	
32	Universal Infrastructure Company Private Limited	19.06.2024	49,75,000.00	-	-	-	-	-	-	-	-	-	49,75,000.00	
33	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	-	7,10,875.00	
34	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	-	7,10,875.00	
35	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	-	7,10,875.00	
36	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	-	7,10,875.00	
37	Universal Infrastructure Company Private Limited	19.06.2024	7,10,875.00	-	-	-	-	-	-	-	-	-	7,10,875.00	
38	Universal Infrastructure Company Private Limited	19.06.2024	1,09,30,500.00	-	-	-	-	-	-	-	-	-	1,09,30,500.00	
39	Universal Infrastructure Company Private Limited	19.06.2024	1,83,55,800.00	-	-	-	-	-	-	-	-	-	1,83,55,800.00	
40	Surinder Kumar	27.06.2024	20,86,497.00	-	-	-	-	-	-	-	-	-	20,86,497.00	
41	Sanjay Mahajan	27.06.2024	20,81,500.00	-	-	-	-	-	-	-	-	-	20,81,500.00	The Claimant submitted his claim in Form-CA related to registration of the property 27th June,2024 which is under verification.
42	Jai Infra	27.06.2024	28,64,212.00	-	-	-	-	-	-	-	-	-	28,64,212.00	The Claimant submitted 7 claims in separate claim Form--CA related to registration of the property on 27th June,2024 which are under
43	Jitender Arora	27.06.2024	36,53,853.00	-	-	-	-	-	-	-	-	-	36,53,853.00	
44	Jitender Arora	27.06.2024	26,70,900.00	-	-	-	-	-	-	-	-	-	26,70,900.00	
45	Jitender Arora	27.06.2024	25,76,040.00	-	-	-	-	-	-	-	-	-	25,76,040.00	

NAME OF CORPOATE DEBTOR : M/S JTPL PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 15TH APRIL 2024

LIST OF CREDITORS AS ON : 1ST JULY, 2024

**LIST OF UNSECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)**

( AMOUNT IN Rs )

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING %					
46	Jitender Arora	27.06.2024	31,61,273.00	-	-	-	-	-	-	-	-	-	31,61,273.00	verification.
47	Jitender Arora	27.06.2024	21,41,956.00	-	-	-	-	-	-	-	-	-	21,41,956.00	
48	Jitender Arora	27.06.2024	20,55,256.00	-	-	-	-	-	-	-	-	-	20,55,256.00	
<b>TOTAL</b>			-	-	-	-	-	-	-	-	-	-	-	

Sd-  
CMA Sandeep Goel  
Interim Resolution Professional  
M/s JTPL Private Limited

Date: 01.07.2024  
Place: New Delhi